

**GOVERNMENT OF INDIA
SHIPPING, ROAD TRANSPORT AND HIGHWAYS
LOK SABHA**

UNSTARRED QUESTION NO:3046
ANSWERED ON:13.12.2005
COORDINATED DEVELOPMENT OF PORTS
Majhi Shri Parsuram;Owaisi Shri Asaduddin

Will the Minister of SHIPPING, ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether there is an urgent need for better cooperation between Centre and maritime States to ensure coordinated development of major and minor ports;
- (b) if so, whether this issue was discussed during the recent meeting of maritime State Development Council;
- (c) if so, the details thereof;
- (d) the details of recommendations adopted at the meeting;
- (e) whether the Government has earmarked Rs.60,000 crores for the development of various major ports;
- (f) if so, the amount proposed to be provided to each maritime State for the development of ports, Channels and backwater; (g) the year by which the said amount is likely to be spent; and (h) the details of projects proposed to be taken up?

Answer

MINISTER OF SHIPPING, ROAD TRANSPORT AND HIGHWAYS(SHRI T.R. BAALU)

(a) to (d) The Maritime States Development Council (MSDC) under the Chairmanship of Minister of Shipping, Road Transport and Highways discussed various issues of common interest by the participants including representatives from the Maritime States and Union Territories during its meeting held in Bhubaneswar on 10.11.2005 and made 33 recommendations on the following issues:

- i) Need to hold MSDC meetings frequently.
- ii) Concessions to young boys from fishermen community in undergoing seafarers training.
- iii) Acceptance of hydrographical surveys done by private agencies.
- iv) Land to Directorate General of Lighthouse & Lightships and Directorate General of Shipping.
- v) Barge policy.
- vi) Draft Maritime Policy for the maritime sector.
- vii) Viability gap fund scheme.
- viii) Amendment in the provisions of Indian Ports Act, 1908 and allied issues.
- ix) Proposal to declare new National Waterway No.5.
- x) Environmental clearance for port projects.

- xi) Impounded foreign fishing vessels.
- xii) Wireless communication
- xiii) Functioning of Port Health Officer and plant quarantine organization on holidays.
- xiv) Constitution of State Maritime Boards and representation to Navy and Coast guard.
- xv) Preference in appointment of captains of ports.
- xvi) Perspective Plans and development of port facilities at Lakshadweep and Vizhinjam Harbour.
- xvii) Concessional tax regime.
- xviii) Coastal Shipping.
- xix) Oil spill contingency plan.
- xx) Shore reception facilities.
- xxi) Central Government assistance for undertaking Hydrographic Survey of Minor Ports.
- xxii) Setting up of two international shipyards.
- xxiii) Fixing of IV limits.
- xxiv) Assistance for development of minor ports.
- xxv) Consulting Ministry of Defence and Ministry of External Affairs
regarding visit of foreign security personnel to ports.
- xxvi) Including representative of Maritime States in Navigational Safety in Ports Committee (NSPC).
- xxvii) Amendment of IV Act and framing of rules thereunder.
- xxviii) Customs duty exemption for ship-breaking industry.
- xxix) Marking of light, buoys and wrecks on the hydrographic maps.
- xxx) 'Port of Refuge' and Crisis Management.
- xxxi) Sharing of infrastructure with minor ports.

xxxii) Study for security & disaster measures.

xxxiii) Exemption from payment of Income Tax to Major Ports and Maritime Boards.

(e) to (h) The Government has taken up preparation of the National Maritime Development Programme which would include specific schemes and projects to be taken up over a period upto the year 2011-12. The total investment in projects relating to major ports under the Programme is expected to be about Rs.55,804 crores. The Programme is proposed to be implemented through public private partnership, in two phases. Public investments are planned primarily for creation of common user infrastructure facilities. Private investments are expected in the areas where operations are primarily commercial in nature. Projects falling under the following broad categories have been identified for inclusion in the Programme:-

(i) Projects related to Port Development (construction of jetties, berths etc.) - 76 projects.

(ii) Procurement, Replacement or Upgradation of Port Equipment - 52 projects.

(iii) Deepening of Channels for Improvements in Drafts - 25 projects.

(iv) Projects related to Port Connectivity - 45 projects.

(v) Other related schemes - 78 projects.

Port-wise breakup of the number of projects and the investment envisaged is annexed.

ANNEX

PORT-WISE BREAKUP OF THE NUMBER OF PROJECTS AND THE INVESTMENT ENVISAGED UNDER NATIONAL MARITIME DEVELOPMENT PROGRAMME FOR MAJOR PORTS

Sl. No. Name of the Major Port No. of Projects Expected Investment
(Rs. in crores)

1 Kolkata 40 6494.45

2 Paradip 28 2402.83

3 Visakhapatnam 38 2621.00

4 Ennore 14 6466.00

5 Chennai 14 2247.14

6 Tuticorin 24 4571.25

7 Cochin 14 7920.00

8 New Mangalore 20 7148.00

9 Mormugao 12 808.00

10 Mumbai 14 2766.06

11 Jawaharlal Nehru 32 7278.00

12 Kandla 26 5081.00

Total 276 55803.73